

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/72/IB/2017
PETITION NUMBER : CP/511/IB/2017
NAME OF THE APPLICANT : ICICI BANK LTD & 1
NAME OF THE RESPONDENT : CETHAR LTD
UNDER SECTION : 60 (5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
V	SURESH	Counsel for Applicant	V Sharma
V	Narayan	Counsel for Respondent	R Sharma
R	P for CD		

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file counter before next date of hearing by giving a copy to the other side. Matter is posted for final arguments. Put up on 10.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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